

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SSPECIAL LEAVE PETITION (CIVIL) Diary No(s). 18273/2023

(Arising out of impugned final judgment and order dated 24-04-2023 in WP(C) No. 1475/2001 passed by the High Court of Delhi at New Delhi)

MAZDOOR AWAS SAMITI

Petitioner(s)

VERSUS

ARCHAEOLOGICAL SURVEY OF INDIA & ORS.

Respondent(s)

Date : 01-05-2023 This petition was MENTIONED today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Mr. Colin Gonsalves, Sr. Adv.(Mentioned by)
Ms. Kawalpreet Kaur, Adv.
Mr. Satya Mitra, AOR
Mr. Umesh Kumar, Adv.

For Respondent(s)

UPON MENTIONING the Court made the following
O R D E R

Upon mentioning, the matter is taken on Board.

List tomorrow i.e. 02.05.2023.

In the meanwhile, let advance notices be served to the Union of India and the Delhi Development Authority.

(BABITA PANDEY)
COURT MASTER (SH)(BEENA JOLLY)
COURT MASTER (NSH)